



MIP : 21 - HUT SUKSHMA BIMA SCHEME

UIN No.NIA-OM-P15-46-V01-14-15

1. APPLICABILITY:

Dwelling Huts in rural areas constructed with financial aid from Banks/Co-op./Govt. Institutions.

2. IDENTIFICATION:

Description of Hut and Number allotted.

3. RISK COVERED:

Fire, Earthquake, Inundation, Storm, Tempest, Impact damage by rail or road vehicles or by animals, Riot, Strike and Malicious Damage.

4. MAXIMUM SUM INSURED:

Rs.6,000/- (Rs.5,000/- for structure & Rs.1,000/- for contents) per Hut.

5. RATE:

4.60 % p.a. (Rs 4.60 per mille per annum.)

6. MINIMUM PREMIUM:

Rs. 50/- per policy.

7. CLAIMS:

- a) Immediate intimation
- b) Surveyor appointed depending upon amount of loss
- c) Police Report obtained depending upon amount of loss.

8. LIMIT OF LIABILITY:

Rs. 6,000/- per Hut.